

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 110

CP (IB) No.53/Chd/Pb/2023

IN THE MATTER OF

**Bank of Maharashtra Through
Nitin Narang**

...

Petitioner

Versus

Kamal Kant Dewan

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 03.06.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

PRESENT:

For the Petitioner/RP : Mr. Viren Sharma, Advocate.

**For the Respondent/Personal
Guarantor : Mr. Aditya Grover, Advocate.**

ORDER

With the consent of counsel for both the parties, list this matter on
15.07.2024.

Sd/-
(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)